

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
05-07-2024 AT 10:30 AM**

**CP No. 571/241/HDB/2019  
AND  
IA(CA) 12/2024 & Miscellaneous Application/4/2021 in  
CP No. 571/241/HDB/2019  
u/s. 241 of Companies Act, 2013**

**IN THE MATTER OF:**

Mrs. Arpita Singh

**...Petitioner**

**AND**

Shivas Autocomp Procurements India Pvt Ltd &4 others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA(CA) 12/2024**

Learned Counsel Mr.Maharshi Viswaraj for the Applicant, Learned Counsel Ms.Mayur Mundra for the Respondents No.1 to 3 and Learned Counsel Ms.Padmaja Kalyani for the Respondents No.4. Heard, for orders call on 22.07.2024.

**Miscellaneous Application/4/2021**

Learned Counsel Mr.Maharshi Viswaraj for the Applicant, Learned Counsel Mr.Kondapally Ravi Krishna Kanth for the SFIO present. For hearing call on 22.07.2024.

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**